

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 17/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/764/2018  
NAME OF THE PETITIONER(S) : JANAYUGAM PUBLICATIONS LTD  
NAME OF THE RESPONDENT(S) : ROC KERALA  
UNDER SECTION : 441 / 137 (1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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ORDER

PCS representing the applicant present and prayed for time to file the amended petition. Time is enlarged at request. Put up on 07.08.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc/sr